[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I, SECTION-I]

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 9 / 2015-20
New Delhi, Dated the 24th June, 2021


S.O. (E): In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy (2015-2020) and in accordance with the Memorandum of Understanding (MoU) between Government of the Republic of India and the Government of the Republic of the Union of Myanmar, the Director General of Foreign Trade hereby notifies the following:

(a) India undertakes to provide an annual quota of 2, 50,000 metric tonnes (MT) of Urad and 1, 00,000 MT of Tur to be imported from Myanmar, through private trade, over the next five financial years, i.e., from 2021-22 to 2025-26 (April to March).

(b) In January of every financial year, an evaluation of total quantity of Urad export and Tur export from Myanmar to India that have taken place until then will be undertaken. If there is any shortfall in the annual quota, Government of Republic of India shall release that shortfall quantity for import from any other country.

2. The procedure and modalities for import under the aforesaid MoU shall be notified separately.

3. Effect of this Public Notice: Import of 2, 50,000 metric tonnes (MT) of Urad and 1, 00,000 MT of Tur from Myanmar during 2021-22 to 2025-26 (April to March) as per the MoU entered between Government of the Republic of India and the Government of the Republic of the Union of Myanmar is notified.

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[Issued from File No. M-5012/300/2002-PC 2(A)(e-2578)]